

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

1

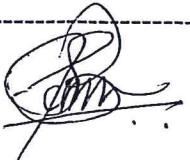
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/4/2016  
NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH  
NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|    |  |                           |   |
|----|--|---------------------------|---|
| 1. | B. Sumana.                                       | Counsel for Respondent    |    |
| 2. | S. Santhosh<br>For Mr. Chandrasekar<br>Mulherkar | Counsel for<br>Petitioner |  |

ORDER

Petitioner counsel absent. Time prayed on his behalf. Counsel for the respondent B. Sumana present and prayed time for submitting in relation to the final outcome of the settlement talks along with connected matter in TCP/14/2016. Time is enlarged at request.

Put up on 27.11.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

MS